NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 75/397-398/NCLT/AHM/2016 (New) C.P. No. 38/397-398/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

Name of the Company:

Mr. Satyaketu Vitthaldas Patel

V/s.

Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Petitioner. None present for Respondent.

No information furnished regarding the OJ appeal pending before Hon'ble High Court of Gujarat.

List the matter on 11.12.2017.

Away

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 27th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL